

**HIGH COURT AT CALCUTTA
APPELLATE SIDE**

NOTIFICATION

No. 5626-R (Recruitment)

Dated, 15th November, 2019.

In connection with this Court's Notification No. 5442-RG dated 20th December, 2018 read with Notification No. 2564-R (Recruitment) dated 17.05.2019, regarding filling up of 200 (two hundred) vacancies to the post of Lower Division Assistant (LDA) in the High Court, at Calcutta, the candidates whose names are appearing in the list below are directed to deposit requisite examination-fees, specified against each of them for appearing in the second-phase examination (competitive written test), through **Indian Postal Order (Payable at GPO, Kolkata)** which must be purchased after the date of this notification and in favour of the **Registrar General, High Court, Calcutta** and to submit the same before **Recruitment Cell, Room No. 654, 6th floor, Sesqui-Centenary Building, High Court at Calcutta** on **03.12.2019 from 11:00 AM to 4:00 PM.**

Sl. No.	Name of the candidate	Roll No.	Category	Requisite examination fees (Rs.)
1.	Dipankar Mandal	2353411202	SC (EC)	250/-
2.	Suraj Pandey	2531410609	UR (EC)	500/-
3.	Altamas Kabir	2582410619	OBC-A (EC)	500/-
4.	Md. Mizanur Rahaman	2342410353	OBC-A (EC)	500/-
5.	Rajesh Karar	2491410544	UR (EC)	500/-
6.	Biswajit Mondal	1111410644	UR (EC)	500/-
7.	Manajit Sasmal	2191410351	UR (EC)	500/-
8.	Mrityunjoy Maiti	2221410362	UR (EC)	500/-
9.	Nidhuram Karar	2491410543	UR (EC)	500/-
10.	Nazibul Hossain	2212410434	OBC-A (EC)	500/-
11.	Sandip Shaw	2331110249	UR (ESM)	500/-
12.	Santinath Ghosh	2461110396	UR (ESM)	500/-
13.	Shaswata Chatterjee	1131110549	UR (ESM)	500/-
14.	Ramabrata Chatterjee	2521110369	UR (ESM)	500/-
15.	Somnath Maji	2412110374	OBC-B (ESM)	500/-
16.	Somesh Ghosh	2381110460	UR (ESM)	500/-
17.	Soumitra Biswas	2441110431	UR (ESM)	500/-
18.	Parimal Kumar Roy	2593110692	SC (ESM)	250/-

- List of all candidates who are provisionally eligible for appearing in the second-phase examination (competitive written test) including the candidate(s) from the above list, subject to their compliance with the direction made herein, shall be published later on immediately after exhaustion of the process of depositing examination-fees, as above.
- Under no circumstances, request of change/alteration of time and date of submitting IPO(s) will be entertained.
- If any candidate of the list above fails to submit the IPO(s) of requisite amount on 03.12.2019, his/her candidature will be treated as cancelled without making any further intimation.
- No Traveling allowance would be provided to the candidates for appearing on 03.12.2019.

For further information please visit www.calcuttahighcourt.gov.in, regularly.

Sd/-
Registrar
(Recruitment & Management)
Appellate Side, High Court, Calcutta